

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR SOCRUS PHARMACEUTICALS LIMITED OPERATING IN THE BUSINESS OF MANUFACTURING OF PHARMACEUTICALS, MEDICINAL CHEMICALS AND BOTANICAL PRODUCTS. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
S.NO.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Socrus Pharmaceuticals Limited CIN: U24232 MP1986PLC003300 PAN: AAEC5029E
2.	Address of the registered office	MCA Registered Address: Plot No 252, Sector I, Pithampur, Indore, Dhar, M.P. 45477
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land at village Hatunia Tehsil Sanwer District Indore (M.P.)
5.	Installed capacity of main products/ services	Nil Based on the records available for more details please write an email to cirp.socrus@gmail.com .
6.	Quantity and value of main products/ services sold in last financial year	No Manufacturing Operation since last 5 years.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an email to cirp.socrus@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an email to cirp.socrus@gmail.com to seek further details about the Corporate Debtor.
10.	Last date for receipt of expression of interest	22.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	01.11.2026
12.	Last date for submission of objections to provisional list	06.11.2026
13.	Date of issue of final list of prospective resolution applicants	16.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.11.2026
15.	Last date for submission of resolution plans	22.12.2026
16.	Process email ID to submit Expression of Interest	cirp.socrus@gmail.com
17.	Details of the corporate debtor's registration status as MSME	UDYAM-MP-17-0079702 26.06.2026

Date: 06/10/2026
Place: Indore

Kuldeep Tank
Resolution Professional
for Socrus Pharmaceuticals Limited (Company under CIRP)
CIN-U24232MP1986PLC003300
IBBI Reg. No. IBBI/PA-001/IP-P-02776/2022-2023/14255
AFA valid till 30/06/2027.
Office: 202, Block-A, The One, RNT Marg., Indore 452001
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Kuldeep Tan
Resolution Professional
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